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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1413/2021

EXCLUSIVE MOTORS PVT LTDPetitioner

Through: Mr. Karan Bharihok, Advocate.

versus

CENTRAL BUREAU OF INVESTIGATION

& ORS.Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

UOI.

Ms. Anubha Bhardwaj, SPP with

Ms. Mehak Arora, Adv. for CBI.

CORAM:

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER

% <u>03.07.2025</u>

1. Arguments heard.

2. Judgment reserved.

NEENA BANSAL KRISHNA, J.

JULY 3, 2025/R